

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate
Affairs & Ors.**

SECTION OF THE COMPANIES ACT: 633(2)

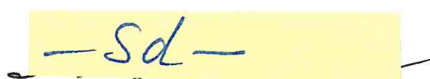
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

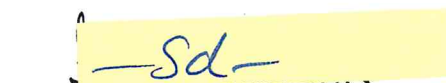
For the Petitioner: Mr. Jeevesh Nagrath and Mr. Chitvan Singhal,
Advocates

For the Respondent: None

ORDER

Renotify this case on 26th October, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**